[Shri Chintamani Jena]

have been declared abondoned by the Government, resulting in untold miseries. sorrows and difficulties to the millions of people due to frequent floods, saline inundation and severe water logging in the area. The people of the area are facing great inconveniences and paying large amount of transportation charges of their goods and agriculture produce in the absence of water transport system. State Government of Orissa has requested the Centre for renovation and improvement of this oldest canal of the country. to utilise the canal as inland water transport route in the Sixth Plan period but to no avail.

In such circumstances, I would request the Centre to take up this inter-State Orissa Coast canal in the Seventh Plan period on priority basis for its early renovation and improvement to revive navigation and inland water route transport, which will be a great boon to the people of coastal belts of Orissa and West Bengal too. I would therefore, request the Hon Minister of Shipping and Transport to accept this proposal for execution in the Seventh Plan period.

[Translation]

(ii) Need to take steps for opening of J.K. Rayon Factory at Kanpur

SHRI MADAN PANDEY (Gurakhpur): Mr. Deputy Speaker, Sir, the J.K. Rayon Factory, Kanpur was closed down by the management more than two years ago without even taking prior approval 'of the State Government under Section 25 FF (a) of the Industrial Desputes Act as a result of which thousands of workers have been rendered jobless besides causing loss of production worth crores of rupees. The INTUC has urged Government to take over this mill and has offered full cooperation of workers if Government are prepared to run the mill jointly with the Coopertive Society of the workers. It is learnt that the management has given a written offer to Government that they are prepared to hand over the mill to Government with entire moveable and immoveable assets against a taken compensation

of Re. 1 and agree to hear entire liabilities, but there is no decision on Government's part and on a result there is resentment and frustration among workers which is creating an adverse impact on industrial peace in Kanpur industrial town.

- I, therefore, invite the attention of Government to this matter of urgent public importance I urge them to end this atmosphere of uncertainly by taking an early decision in this regard.
 - (iii) Need to rename Port Blair as Savarkar Dham as a tribute to Shri Savarkar

DR. CHANDRA SHEKHAR TRI-PATHI (Khalilabad) Sir, I want to raise the following matter under Rule 377.

Hundreds of thousands of our countrymen suffered, went to Jails and were hanged to death during the Course of freedom struggle and this struggle of theirs, this sacrifice of theirs brought independence to the country. Certainly, after independence names of streets, roads, stations, buildings towns and cities which were after Englishmen have been changed and named after Indian leaders in various parts of the country. We are proud of it, but many places still carry English names and Port Blair is a specific example.

Several freedom fighters were put into celular jail in Port Blair and tortured for years and the name of Vir Savarkar deserves a Special mention among them who was awarded life imprisonment twice by British rulers and tortured for many years.

We may differ with Vir Savarkar's views but we cannot ignor his great contribution to freedom struggle. Therefore, I would appeal to the hon. Home Minister to rename Port Blair as 'Savarkar Dham' after the name of India's brave son Vir Vinayak Damodar Savarkar Certainly, this will be a great national tribute to this great personality